

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4055

ANSWERED ON:23.08.2005

ARTISAN WELFARE TRUST

Chavda Shri Harisinh Pratapsinh;Patel Shri Jivabhai Ambalal;Yadav Shri M. Anjan Kumar

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a): the number of artisan welfare trust created by KVIC in the country;
- (b): the total fund collected from them during each of the last three years till date;
- (c): whether the Government has started any insurance cover for Khadi artisans;
- (d): if so, the details thereof;
- (e): the number of persons covered as on date under the scheme; and
- (f): the amount of contribution to be made under the scheme by the artisans and the amount of compensation in case of any mishappenings?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): 20 State Level Artisan Welfare Fund Trusts (AWFTs) have been set up by khadi institutions at the initiative of Khadi and Village Industries Commission (KVIC) whereas one such Fund has been set up by the State Government of Kerala.

(b): The year-wise details of the amounts collected from the khadi institutions towards AWFTs during the last three years are given below:

Sl.No.	Period/Year	Amount collected during the period/year (Rs. lakh)	Cumulated Amount collected (Rs. lakh)
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1	Up to 31.03.2003	928.82	928.82
2	2003-04	148.27	1077.07
3	2004-05	171.45	1247.54

(c)&(d): The Government has launched a Group Insurance Scheme, namely, `Khadi Karigar Janashree Bima Yojana` for khadi workers/artisans on 15th August 2003. The Scheme covers spinners, weavers, pre-spinning artisans and post-weaving artisans. The premium payable is Rs. 200/- per artisan per annum.

(e): 2 lakh persons have been covered under the scheme as on 15th August, 2005.

(f): Out of the total premium of Rs. 200/- per artisan, Rs. 25 is borne by the artisan concerned and the balance amount is met from the following sources:

Social Security Fund of Government of India	-	Rs. 100
KVIC	-	Rs. 25
Khadi Institution concerned	-	Rs. 50

The details regarding the amounts of compensation in the event of various mishaps are as under:

- (i) Natural death : Rs. 20,000/-
- (ii) Death due to accident : Rs. 50,000/-
- (iii) Permanent total disability : Rs. 50,000/-
- (iv) Permanent partial disability : Rs. 25,000/-